

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.4780
TO BE ANSWERED ON 29TH MARCH, 2023**

EXAMINATION OF DAMAGE OF FOODGRAINS

4780. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has examined the damage of foodgrains from the stock of the FCI and if so, the reasons therefor;**
- (b) the details of loss of foodgrains in the country;**
- (c) the reasons and remedial action taken/likely to be taken by Government in this regard; and**
- (d) the States in India that have introduced/not introduced Decentralized Procurement Scheme (DCP) for increasing the efficiency of Public Distribution System, State-wise?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) to (c): Food Corporation of India (FCI) procures, stores & handles huge quantities of foodgrains. Procured foodgrains are stored in a scientific manner and a very negligible quantity of foodgrains accrue as non-issuable/damaged mainly the reasons of natural calamities viz. flood, cyclone rain etc.

During the year 2021-22 a quantity of 0.017 lakh tonnes foodgrains accrue as damaged in the godowns of FCI, which is 0.002% of total foodgrains quantity handled. The steps taken by the Government for safe storage of foodgrains are enclosed at Annexure.

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(d): The details on the States in India that have been introduced DCP/Non-DCP procurement operations are as under:

Wheat		Rice	
DCP	Non-DCP	DCP	Non-DCP
Punjab	Haryana	Uttarakhand	Haryana
Uttarakhand	Uttar Pradesh	Madhya Pradesh	Uttar Pradesh
Madhya Pradesh	Jammu & Kashmir	Gujarat	Rajasthan
Gujarat	Chandigarh	Bihar	J&K
Bihar	Delhi	Karnataka	Himachal Pradesh
Maharashtra	Himachal Pradesh	Maharashtra	Chandigarh
West Bengal	Rajasthan	Odisha	Assam
Chhattisgarh		West Bengal	Puducherry
		Chhattisgarh	Delhi
		Andhra Pradesh	Jharkhand
		Kerala	Punjab
		Tamil Nadu	
		Telangana	
		Tripura	
		A&N Islands	

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF UNSTARRED QUESTION NO.4780 DUE FOR ANSWER ON 29.03.2023 IN LOK SABHA

Steps taken by the Government to prevent damage of foodgrains are as under:

- (i) All godowns are constructed as per specifications.**
- (ii) Foodgrains are stored by adopting proper scientific code of storage practices.**
- (iii) Adequate dunnage materials such as wooden crates, bamboo mats, polythene sheets are used to check migration of moisture from the floor to the foodgrains.**
- (iv) Fumigation covers, nylon ropes, nets and insecticides for control of stored grain insect pests are provided in all the godowns.**
- (v) Prophylactic (spraying of insecticides) and curative treatments (fumigation) are carried out regularly and timely in godowns for the control of stored grain insect pests.**
- (vi) Effective rat control measures are taken.**
- (vii) Regular periodic inspections of the stocks/godowns are undertaken by qualified and trained staff and all senior officers. The health of the foodgrains is monitored at regular intervals by a system of checks and super checks at different levels.**
- (viii) The principle of "First in First Out" (FIFO) is followed to the extent possible so as to avoid longer storage of foodgrains in godowns.**
- (ix) Only covered rail wagons are used for movement of foodgrains so as to avoid damage during transit.**
- (x) Identification & repair all the leakage point in the roof is done periodically.**
- (xi) Cleaning of drainages in the godown premises is ensured.**
- (xii) Ensuring no seepage inside the godowns.**
